

an institute for research and training in employment service in Delhi; and

(b) if so, the broad outlines of its scope and purpose?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The Institute has already started functioning in October, 1964.

(b) Its scope is two-fold:

- (i) Conduct training and refresher courses for Employment Officers in the Employment Exchange techniques and procedures on a continuing basis;
- (ii) Conduct research and studies into problems concerning the various activities of the Employment Service, namely, improvement of employment procedures, Vocational Guidance, Occupational Research, Collection of Employment, Market Information, provision of specialised services for selected categories of applicants and vacancies.

Service Conditions of Staff Artistes

Shri Hem Barua;
Shri Prakash Vir Shastri;
Shri Jagdev Singh

Siddhanti:

Shri P. C. Borooh;
Shri Vishram Prasad;
Shri Bagri;

Shri S. M. Banerjee;

*155.

Shri Daji;
Shri Yashpal Singh;
Shri Vishwa Nath Pandey;
Shri Ram Harkh Yadav;
Dr. Ram Manohar Lohia;
Shri Kishen Pattnayak;
Shri Ram Sewak Yadav;
Shri Ram Sewak;
Shri P. G. Sen;

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Government have taken any steps to give better service

conditions to the Staff Artistes working with the A.I.R.; and

(b) if so, a broad outline of the measures taken or contemplated to be taken in this behalf?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha. [*Placed in Library. See No. LT-3422/64.*]

Air Crashes

*156. { Shri Vishram Prasad;
Shri Bagri:

Will the Minister of **Defence** be pleased to refer to the reply given to Starred Question No. 170 on the 14th September, 1964 and state:

(a) whether the report of the Committee appointed under the chairmanship of the Cabinet Secretary to go into the causes of recent crashes of Indian Air Force planes has since been received; and

(b) if so, whether a copy thereof will be laid on the Table and whether the recommendations made therein have been considered and examined by Government?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) The Committee has completed its report and has just been submitted to Government.

(b) Government will decide this after examining the report.

New Ordnance Factories

*157. { Shri P. C. Borooh;
Shri R. G. Dubey;
Shri Yashpal Singh;
Shri S. M. Banerjee;
Shri Daji;
Shri P. R. Chakraverti;
Shri Onkar Lal Berwa;
Shri Gulshan:

Shri Hem Raj:
Shri Ram Sewak:
Shri P. G. Sen:

Will the Minister of Defence be pleased to state:

(b) the nature and extent of foreigning the New Ordnance Factories after the Chinese aggression in 1962;

(b) the nature and extent of foreign assistance secured for establishing each factory and from where it is forthcoming; and

(c) when all the projected Ordnance factories will be completed?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) to (c). After the Emergency, Government sanctioned the establishment of six new Ordnance Factories in the country. The progress and other details in respect of these factories are as follows:—

Ordnance Factory, Varangaon:

The factory started production on the 15th October, 1964. A bulk of the plant and machinery for this factory has been obtained under the U.S. Aid Programme.

Engineering Factory, Ambajhari:

Construction of civil works is in progress. Discussions have taken place between the Government of India and the U.S. Government regarding supply of plant and machinery for this factory under the U.S. Military Credit Sales Programme. An engineering study will shortly be undertaken by a firm of consultants to be appointed by the U.S. Government. After this study the project will be further progressed.

Filling Factory, Chanda: ..

Construction of civil works is proceeding. Action for procurement of plant and machinery required for this factory has been initiated. The U.K. Government have agreed to provide technical assistance as well as a part of the cost for this factory.

Small Arms Factory, Tiruchirapalli:

Indents for procurement of plant and machinery for the factory have been placed. Construction of civil works is proceeding. No foreign assistance is being obtained for this factory and it is expected to go into production during 1966-67.

High Explosives Factory, Burla and Propellent Factory, Panvel:

As explained in the statement made in the House on the 20th November, 1964, Government have decided not to proceed with the establishment of these two factories for the present.

Industrial Relations in Public Undertakings

{ Shri P. R. Chakraverti:
Shri P. C. Borooah:
*158. { Shri Bagri:
Shri Vishram Prasad:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have made a proper survey analysing the causes of friction between the management and labour in public sector, resulting in huge drain on public funds;

(b) the extent to which Government have been able to devise a concerted policy with regard to industrial relations in public undertakings; and

(c) the steps taken to encourage healthy trade union activities in public sector and fostering proper incentives?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Government have conducted case studies of industrial relations in some of the important public sector undertakings.